### GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

# LOK SABHA UNSTARRED QUESTION NO.4435 TO BE ANSWERED ON 22ND MARCH, 2018

#### **ROBS AND UNDERPASSES**

4435. SHRI RAM CHARAN BOHRA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether accidents have been reported on the National Highways in the absence of Road Over Bridge (ROB) and underpasses on the National Highways in the country particularly in Rajasthan;
- (b) if so, the details thereof and the action taken thereon;
- (c) whether proposals have been received from various State Governments particularly the State Government of Rajasthan for constructing ROBs and underpasses on the National Highways passing through their respective territories; and
- (d) if so, the details and the current status thereof?

#### **ANSWER**

## THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI MANSUKH L. MANDAVIYA)

- (a) & (b) Total number of accidents on the National Highways (including expressways) in the country and Rajasthan during 2016 are reported 1,42,359 and 6,567, respectively. Information for the accidents on the National Highways in the absence of Road Over Bridge (ROB) and underpass on the National Highways in the country are not maintained separately. Government of India has already decided to replace all level crossings on the National Highways in the country either with Road Over Bridge (ROB) or underpass.
- (c) & (d) During current financial year, Ministry has received 27 proposals from various State Governments including 4 proposals from Rajasthan. All four proposals of Rajasthan and seven other proposals of other states for constructing ROBs and underpasses on the National Highways passing through their respective territories have been sanctioned for an amount of Rs. 121.06 crore and Rs. 472.95 crore, respectively.

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